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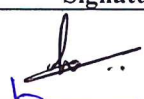

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.124,125&282/2018 in CP(IB) No.49/7/HDB/2017
NAME OF THE COMPANY	United Seamless Tubular Pvt Ltd
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	United Seamless Tubular Pvt Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Raghuveer Rao Challa Gunarajan	Sr. Adv.	9603488093	
DVAS Ravi Prasad M. Sridhar	Adv/s for R.P.		

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

IA 125/2018 are taken up for further hearing. Counsel for RP in IA 125/2018 is present and Counsel for Director for suspended Board is present.


IA 282/2018 is also taken up for hearing. Counsel for Applicant is present. Counsel for RP is also present.

Both these IAs are listed for consideration/orders on 19.09.2018

IA 124/2018 is also listed for hearing.

Counsel for Applicant in IA 282/2018 is directed to file written submissions in the Registry.

List the matter on 19.09.2018.

  
Member (J)